

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**22. IA 347/2021- 45(1) MA 3768/2019- 60(5) IA 2002/2020- 60(5)
IA 1393/2022- 60(5) IN C.P (IB) 2285(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

**NAME OF THE PARTIES: - IA 347/2021 Mr. Hasti Mal Kachhara
VS Mr. Narendrakumar Deokaranji Bhoot
MA 3768/2019 Mr. Hasti Mal Kachhara
IA 1393/2022 Phoenix Arc Pvt Ltd Vs.
Monitoring Committee Represented by
Mr. Hasti Mal Kacchara (Independent
Member and Chairman)**

**IN THE MATTER OF
Phoenix Arc Pvt. Ltd.**

V/s

Deegeee Cotsyn Pvt. Ltd

Section: Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code,2016.

ORDER

Adv. Khushboo Shah appeared for the Applicant. At her request, list the matter
on **21.08.2024** for hearing.

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

SUSHIL

Sd/-

**KULDIP KUMAR KAREER
Member (Judicial)**